




**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 06.10.2017.

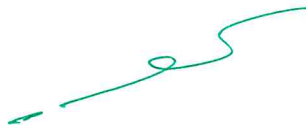
PRESENT: Hon'ble Member(J) **Shri Ratakonda Murali**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 66/14	TP 68/16	For filing objections	397/ 398	AA Development Capital India Fund I, LLC Vs. Siesta Logistics Corpn, Ltd. & 2 Ors.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1)	Petitioner. nsha		
2)	Respondent. 		

Counsel for petitioner is present. Counsel for respondent is also present who has filed IA No.117/2017 for dismissal of the application. In this IA No.117/2017, the respondent has to file objections. But, the counsel has been requesting time though time was allowed. Today, the matter is listed for filing objections. Again the counsel is seeking adjournment for filing objections.

List it finally on 24.10.2017. No adjournment will be given.


MEMBER (J)